

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 69 of 2014 &
IA no. 127 of 2014

Dated : 26th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Kondapalli Power Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s):

Mr. S. Ganesh, Sr. Adv.

Ms. Divya Chaturvedi

Counsel for the Respondent(s):

Mr. Pradeep Misra

Mr. Suraj Singh for R.48 & 50

Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Ms. Anushree Bardhan for R.61

Ms. Jyoti Prasad (Rep.) for NLDC

ORDER

It is reported that papers have not been received by the Respondents.

The learned counsel for the Appellant is directed to serve the copy of the paper book on the Respondents, who are present today.

Since the learned Senior Counsel for the Appellant insists for the interim relief, we deem it appropriate to hear the I.A. No. 127 of 2014 (Appl. for stay).

Post the I.A. No. 127 of 2014 for hearing on **21.04.2014.**

(Rakesh Nath)
Technical Member

Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson